## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2035 ANSWERED ON:29.07.2002 CONTRACT AWARDED BY DIRECTORATE OF MAIZE RESEARCH, PUSA GADDE RAMAMOHAN;M.V.V.S MURTH;PUTTASWAMY GOWDA

## Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any evaluation of the work contract awarded by the Directorate of Maize Research (DMR), Pusa, New Delhi during the last three years has been made;
- (b) if so, the details thereof with break-up of cost involved and the work completed during the said period;
- (c) the procedure being followed in awarding contracts by DMR;
- (d) whether any surprise check has been made to ensure that the prescribed norms are not violated;
- (e) if so, the findings thereof and the follow-up action taken thereon;
- (f) the steps being taken to bring transparency in awarding the work contract in DMR; and
- (g) the reasons for giving extension after superannuation to the Project Director of DMR despite a clear cut policy of the DOPT in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a) The evaluation of the work contract has been done at the level of Directorate of Maize Research (DMR) at the time of awarding/renewing of the work contract.
- (b) The cost involved in making payments to the work contractor for completing the identified work relating to field/lab during the last three years is Rs. 56.50 lakhs as per yearwise breakup given below:-

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Year Payment made (Rs. in lakhs)

1999-2000 15.75
2000-2001 18.45
2001-2002 22.30

Total 56.50
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The Directorate of Maize Research in its possession has a farm area of about 135 acres of land including the land at Begusarai Research Station. The work contract is assigned for specific items of work relating to various farm operations and laboratory work etc. involving labour.

- (c) The contract is awarded to those contractors who are registered with Ministry of Labour after inviting open tenders.
- (d) & (e): The Directorate of Maize Research ensures compliance with prescribed norms by conducting surprise checks at the farm level. Corrective measures, if required, are taken at the level of Directorate itself.
- (f) Prescribed procedure is followed in awarding work contract in the DMR.
- (g) Not applicable, as the present Project Director (Maize) has not yet attained the age of superannuation.